

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 65 OF 2017

Dated: 3rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Green Energy Association

... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors... Respondent(s)

Counsel for the Appellant(s)

: Mr. Parinay Deep Shah
Ms. Ritika Singhal

Counsel for the Respondent(s)

: Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Pradeep Misra
Mr. Suraj Singh for R-2

Mr. Arvind Bannerjee (Rep.) for
CSPDCL

Ms. Divya Chaturvedi
Mr. Rajiv S. Dwivedi (Rep.) for R-4

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **22.11.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt